

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण
EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ
KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 22

Date: 08th Jan, 2024

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No	Date of Letter	Subject Matter	Name & Address of the Complainant
1	Nil (By hand)	A project which is going on to take place on "KAMALAPUR KULKULIA JHEEL" measuring area of 13.64 acres at ward no. 14 of Dum Dum Municipality. Some construction will be done on the said Jheel behind the plot no. 48 to 65, West Kamalpur (8/1, Arabindo Sarani) for a wide Drain as well as a Lane on that drain after putting slabs on it. If any construction carried out on the said Jheel, it will spoil the environment of the area for which a tender has also been initiated. The residents of the locality are praying to stop the construction activities on the said JHEEL to save the environment of the society.	Mass Petition by Resident of West Kamalpur, Arabindo Sarani, P.O. & P.S. - Dum Dum, Kolkata - 700028
2	19.12.2023 (by email)	Request to take urgent action to stop destroying natural forest at Dhakamunda Village under Daleisara Panchayat in Lahunipada block, Dist-Sundargarh, Odisha by unauthorised felling of trees. More than 100 trees have been unlawfully cut down, and	Pahudi pvtg group Dhakamunda Village under Daleisara Panchayat in Lahunipada block,

		thousands more have been marked for further felling. Despite seeking clarification from local authorities, requests of complainants have not been adequately addressed and the felling of trees are continued as date.	Sundargarh, Odisha
3	19.12.2023 (By hand)	Illegal destruction of greenery in Newtown. It is reported that large no. of trees (around 50 nos.) which were planted on the roadside besides Kadampukur More and Bhangar More of in jurisdiction of Techno Police Station were found chopped off on 17.12.2023 without the knowledge and permission of NKD and the destruction is massive.	Chief Executive Officer, New Town Kolkata Development Authority, Plot No. DG/13, Premises No. 04-3333 Action Area-ID, New Town, Kolkata - 700156
4	21.12.2023 (by email)	A request letter has been written to The Revenue Divisional Commissioner, Cuttack, Odisha to stop 27 active illegal Brick Kilns functioning in Nilgiri Tehsil of District Balasore, Odisha. Out of these 14 brick kilns are falling within the ECO Sensitive Zone of Koldiha Wild Life Sanctuary area. However, one brick kiln of the complainant situated at Plot No. 391, 391/1159, 382/1237, Khata no. 251/263, Mauza-Sikidia, Tehsil- Nilgiri of District Balasore has been demolished by Tahsildar without following the due procedure of law. He has prayed before the State Government to stop the illegal activities and copy forwarded to NGT.	Sh. Harish Chandra Jena, S/o Gobinda Jena R/o - Nuapatana, PS - Nilagiri Dist- Balasore, Odisha - 756042
5	26.12.2023 (by email)	M/s Bengal Shrachi Housing Development Company Ltd. is operating a commercial complex in the name of 'SYNTHESIS BUSINESS PARK' at Action Area-II, Plot No. AAI/CBD/I, New Town, Rajarhat, Dist-North 24 Paraganas, Kolkata-700156 since long in violation of the EIA Notification'2006 and its subsequent amendments i.e. without obtaining necessary Environmental Clearance from the State Level Environment Impact Assessment Authority & Consent to Establish and Consent to Operate from WBPCB	Sh. Atindranath Chatterjee L-65, Sagarbhaga LIG Housing Estate, Post-Sagarbhanga Colony, Durgapur-713211
6	03.01.2024 (by email)	Kapanda Forest - Urgent Appeal to Scrutinize All Illegally and Falsified Data/Documents Submitted by the Project Proponent to Obtain Environmental Clearance for the Establishment of a Highly Polluting Industry, Involving the Demolition of Forest Land in a Tribal Area at Kapanda, Tehsil-Lahunipara, District-Sundergarh, Odisha. Due to illegal permission by governance of DFO Rourkela, the project proponent has already felled more than 10, 000 trees (18 lots) and many of them	Villagers of PattaJharan, Kapanda, Badbahal, Nuangaon and adjoining villages of Bad Purunapani GP Village - Kapanda, Tehsil - Lahunipara,

		are uprooted and buried in the soil to destroy the evidence.	District – Sundergarh, Odisha.
7	03.01.2024, 04.01.2024 (by email)	Unlawful exclusion of two adjacent tribal villages and falsified documentation submitted by KAI International and Visiontek consultancy in obtaining environmental clearance for setting up a highly polluting industry by demolition of Kapanda forest. The project proponent has deliberately omitted the village in various submissions such as PFR, Form 1, TOR application, and all documentation in the PARIBESH website submitted under CAF, Part A, and Part B, all aimed at obtaining environmental clearance (EC). Due to their false submission, The EAC took into consideration KML file on the Google Earth presented by the project proponent along with DSS of the project site shown on PARIVESH and observed that there is a habitation namely Village Daldali Sai at a distance of 0.5 km southwest, due to the false submissions. The three tribal villages, Fatajharan, the hamlets Badbahal and Daldali, within the Kapanda Revenue village, are in close proximity to the project site. They have prayed to take appropriate disciplinary action against Visiontek Consultancy and KAI Industry to safeguard the forest and environment.	Villagers of Badbahal and Pata Jharan
8	04.01.2024 (by email)	An Objection letter to the report submitted by the investigation Committee, as per Hon'ble National Green Tribunal's Order in the matter of OA No 94/2021/EZ (Chittaranjan Mahanta & Ors.Vs State of Odisha & Ors. Has also been filed by complainant.	Villagers of PattaJharan, Kapanda, Badbahal, Nuangaon and adjoining villages of Bad Purunapani GP
9	01.01.2024 (by email)	Violations of laws by Opponent Mill . By Release all the workers without issuing any Notice/intimation, without paying Salary, ESIC, EPFO, Bonus, etc As well as No Fire Instruments, Underground department, Extreme Pollution, No Stability Certificate, No Labour License, breach of Labour Laws, Environmental Laws, breaching of Human Rights, Child Labour, Senior Citizen etc. The union has requested to inspect the factory and register suo moto criminal offence against all owners. (<i>Forwarded to NGT, WZB, Pune & NGT PB, New Delhi</i>)	Dakshin Gujarat Kamdar Parishad A.K. road surat

10	25.12.2023 (by email)	For the matter of opponent mill Tarana Prints has made high pollution by producing black polluted fog in open air nearby area i.e. BLOCK NO 505, N H NO 8 PALSANA SURAT-394315 SURAT Surat Gujrat and burn wooden for producing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from themill owner etc. The union has requested to inspect the factory and register suo moto criminal offence against all owners. (Forwarded to NGT, WZB, Pune & NGT PB, New Delhi).	Azad Mazdoor A.K. Fulpada, Gujrat	Hind Sena, Road Surat, Gujrat
11	26.12.2023 (by email)	For the matter of opponent mill Vikas Trends Private Limited , Block No 505, N.H. NO. 8, Palsana, Surat has made high pollution by producing black polluted fog in open air nearbyarea and burn wooden for producing steam for boiler and thereby making hugepollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc. The union has requested to inspect the factory and register suo moto criminal offence against owner. (Forwarded to NGT, WZB, Pune & NGT PB, New Delhi).	Azad Mazdoor A.K. Fulpada, Gujrat	Hind Sena, Road Surat, Gujrat
12	27.12.2023 (by email)	For the matter of opponent mill Manju Dyeing & Printing Mills has made high pollution by producing black polluted fog in open air nearby area and burn wooden for producing steam for boiler andthereby making huge pollution in nearby air. GPCB is knowing all it but theygot bribe from the mill owner etc. The union has requested to inspect and close the factory. (Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)	ALL FORWARD BLOC Office: B No. 28, Gurudwara, Rakabganj Road, New Delhi. Branch Office: A.K. Road, Fulpada, Surat.	INDIA
13	28.12.2023 (by email)	In Collusion of Government Officers-Staff make corruption by Mill Owner of Raghav Fashion Pvt. 83, Bagumara Opp. Jolva Patiya, Kadodara, Surat Bardoli Road, Surat and making not a proper procedure for Labour-workers of Mills of Surat & Gujarat for providing their Government benefits properly and protect them from the harassment and torturing of the mill owners and make proper orders for safety of workers and also gives proper order to demolished damaged condition having mills in SURAT if not given proper order for demolition then possibility of huge accident of collapse industry. The union has requested to inspect and close the factory. (Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)	ALL FORWARD BLOC, Office: B No. 28, Gurudwara, Rakabganj Road, New Delhi. Branch Office: - A.K. Road, Fulpada, Surat.	INDIA

14	20.12.2023 (by email)	Dhanhar Products LLP, Ward 15 J 167, hing masala factory, fulpada, main road Surat & Dhanhar Vishesh , Manekpor, Navsari, Surat are not implanting proper labor laws. Owners calling labor to start work from early morning at 7 am and gets work up to 7 Pm. Processed fabrics kept in excess of the recorded stock and kacha delivery challans used for it. The union has requested to inspect the factory and register suo moto criminal offence against all owners of said opponents. <i>(Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)</i>	South Indian Workers Union, Block No.2, Room No.29 Mithi khadi Surat Anjana "D" Type Behind Textile Market, Kamela Darwaja, Surat
15	02.01.2024 (by email)	Violations of laws by opponent mill Rajni Prints Private Limited at Plot No. 4-5, Block No.42 Katodara, Bardoli Road Na Surat Gujrat creat pollutions by using wooden coal, waste fabric etc unused waste for boiler and for other use therefore mill blows so much pollution through insufficient chimney means chimney of the mill is very little then government norms, also opponent mill release drain water in open and nearby open space. The said mill releases all the workers without issuing any Notice/intimation, without paying Salary, ESIC, EPFO, Bonus, etc As well as No Fire Instruments, Underground department, Extreme Pollution, No Stability Certificate, No Labour License, breach of Labour Laws, Environmental Laws, breaching of Human Rights, Child Labour, Senior Citizen etc. The union has requested to inspect and close the factory. <i>(Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)</i>	Dakshin Gujarat Kamdar Parishad, A.K. Road, Fulpada, Surat
16	09.12.2023 (by email)	Fwd: For the matter of opponent mill PRISM MILLS LIMITED at 175/2 Nr Grid N H No 8, Kabilpore, Navsari, Gujarat, India has made high pollution by producing black polluted fogin open air nearby area and burn wooden for producing steam for boiler and there by making huge pollution in nearby by area which is located very close to Highway No-8, it emits very horrible black smoke. GPCB is knowing all it but they got bribe from the mill owner etc. The union has requested to inspect the factory and register suo moto case against owner of said opponents. <i>(Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)</i>	ALL INDIA FORWARD BLOC, Office: B No. 28, Gurudwara, Rakabganj Road, New Delhi. Branch Office: - A.K. Road, Fulpada, Surat.
17	11.12.2023 (by email)	Re: For the matter of opponent mill T M Patel Processing Private Limited Plot No 16 Riddhisiddhi Ind Co Op Soc Ltd Pandesara Surat has made high pollution by producing black polluted fogin open air	All India Forward Block Coordinator

		<p>nearby area and burn wooden for producing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc. The union has requested to inspect the factory and register suo moto case against owner of said opponents.</p> <p>(Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)</p>	
18	12.12.2023 (by email)	<p>Arya Processors Pvt Ltd. Block- 279, Baleshwar, Palsana, Baleshwar, Gujarat must be closed on highest pollution making black polluted smoke and make huge pollution by burning Chindi, Plastic Waste Material, also made exploitation of workers therefore make suo moto Case and registered criminal offence against all owners of said opponents.</p> <p>(Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)</p>	<p>Azad Hind Mazdoor Sena, A.K. Road Fulpada, Surat, Gujrat</p>
19	14.12.2023 (by email)	<p>For the matter of opponent mill Bajrang Processors Pvt. Ltd. S. No. 190, Paiki, B/h. J. B. Kharwar Dyg. Solapur Compund, Udhna, Surat, Gujarat has made high pollution by producing black polluted fogin open air nearby area and burn wooden for producing steam for boiler and thereby making huge pollution in nearby air. GPCB is knowing all it but they got bribe from the mill owner etc. Therefore, prayed to make suo moto Case and registered criminal offence against owner of said opponent. (Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)</p>	<p>South Indian Workers Union, Block No.2, Room No.29 Mithi khadi Surat Anjana "D" Type Behind Textile Market, Kamela Darwaja, Surat</p>
20	03.01.2024 (by email)	<p>For the matter of opponent mill Shivani Processors Pvt Ltd., Block No. 104, 105, 107, Shree Krishna Ind. Estate, Opp: Secron Chemical, Vill-Tantithiya, Bardoli Road Surat has made high pollution by producing black polluted fog in open air nearby area and burn wooden for producing steam for boiler and thereby making huge pollution in nearby area and the mill discharges into the opposite canal. GPCB is knowing all but not taking any action, they got bribe from the mill owner etc. Therefore, prayed to registered criminal offence against owner of said opponent. (Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)</p>	<p>ALL INDIA FORWARD BLOC, Office: B No. 28, Gurudwara, Rakabganj Road, New Delhi. Branch Office: - A.K. Road, Fulpada, Surat.</p>
21	06.01.2024 (by email)	<p>For the matter of worker got serious injured in opponent mill Sumati Prints Pvt. Ltd., Plot No. 424-25, GIDC, Pandesara, Surat, Gujarat, while doing work in Dying Khata, all Govt. Officer make collusion with each other make</p>	<p>South Indian Workers Union, Block No.2, Room No.29 Mithi khadi Surat Anjana "D"</p>

		conspiracy and make corruption towards victim, and no any remuneration has been given to workers, also grabbed his salary and PF and ESI therefore get justice this complaint made. Therefore, union prayed to get an inquiry and registered criminal offence against said mill. (Forwarded to NGT, WZB, Pune & NGT PB, New Delhi)	Type Behind Textile Market, Kamela Darwaja, Surat
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Raja Chatterjee
 (Raja Chatterjee) 8/1/24

Registrar

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